

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/119 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the 7th January, 2022.

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/12, dated. 06.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, **from the evening of 07.01.2022 till the morning of 10.01.2022**, has been granted.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/120/A, dated, 07-01-2022

Copy to:

✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
K. S. K.